

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 101**  
New IA-1389/2024  
In  
IB-717(ND)/2019

**IN THE MATTER OF:**

M/s. Oriental Bank of Commerce (Merge with PNB) **.....APPLICANT/PETITIONER**

**Vs**

M/s. Sidhartha Buildhome Pvt. Ltd. **.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 21.03.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Kanishk Khetan, Adv.

For the Respondent :

**ORDER**

**New IA-1389/2024:-**

This application has been filed seeking the following prayers:-

- *Appoint Mr. Mukesh Chand Jain, Insolvency Professional having IBBI Registration No. IBBI/IPA-002/IP-N00960/2020-2021/13054, as the Authorized Representative of the Financial Creditors in a class (allottees).*
- *Discharge Mr. Dharmendra Kumar, from his current appointment as the Authorized Representative of the Financial Creditors in a class (allottees).*

It is submitted by the Learned Counsel appearing for the Resolution Professional that the Resolution to replace the Authorized Representative with another Authorized Representative was placed for e-voting in the 28<sup>th</sup> CoC meeting. The names of Mr. Mukesh Chand Jain, Insolvency Professional, having Registration No. IBBI/IPA-002/IP-N00960/2020-2021/13054 was proposed vide item No. B3(A), name of Ms. Maya Gupta, Insolvency Professional, having Registration No. IBBI/IPA-02/IP-N00363/2017-18/11061, was proposed vide item No. B3(B) and the name of Mr.

Dharmendra Kumar, Insolvency Professional, having Registration No. IBBI/IPA-003/IP-N00112/2017-18/11264, was proposed vide item No. B3(C). The voting summary by the Financial Creditors in class is as under: -

Agenda (B3)	Assent (%)	Dissent (%)	Abstained (%)
B3(A)	78.34	21.66	-
B3(B)	5.03	94.62	0.35
B3(C)	20.41	78.72	0.87

Mr. Mukesh Chand Jain, whose name was proposed in Agenda, Item No. B3(A) received the maximum number of votes of 78.34% by the Homebuyers and the CoC has approved the appointment of Mr. Mukesh Chand Jain, as the Authorized Representative.

In view of the decision taken by the CoC, we confirm the appointment of Mr. Mukesh Chand Jain, as the Authorized Representative.

**IA disposed of.**

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**